

July, 99 (

Heard both
Judgement by
by Bench of
Hon'ble Shri Justice
D.H. Nasir, V.C.,
and Hon'ble Shri
H. Rajendra Prasad
M(A).

Comt Officer

CP(N) 17/99 - 9/7/99

The OA has been disposed
of separately this day.
In view of the order
passed in the said OA,
the CP doesn't survive
and the same is
ordered closed.

(H. Rajendra Prasad) (D.H. Nasir)
M(A) V.C.
alsp.